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(c) and (d) No serious irregularity has been reported in the implementation of the child welfare programmes. However, audit has pointed out certain irregularities such as diversion of operational funds towards administrative expenditure and unauthorised expansion of creche scheme by some of the All India Organisations. Such unauthorised expenditure has since been reovered from those organisations.

## Article by prof. Amrik Singh on **Education Policy**

\*676 SHRIG.-G. SWELL: 'SHRI CHIMANBHAI MEHTA:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether Government's atten tion has been drawn to the article by Prof. Amrik Singh which was pub lished in the Times of India dated the 4th January, 1994;
- (b) if Government's reaction thereto;
- (c) what are the major vacancies in Central Board of Secondary Edu (CBSE) and National Insti cation tute of Educational Planning and Ad ministration (NIEPA) and other or ganisation under Human Resource Development Ministry;
- (d) why long delay has occured in the appointment of the Vice-Chancellor in a crucial University as Banaras Hindu University; and
- (e) whether it is correct to have a system where less meritorious students, even if unable to afford it, are obliged to subsidise the education of those more meritorious but can afford to pay is academically and socially fair?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and Yes, Sir: (b) The observation made

the Article is the opinion and com ment on educational matters by the author.

- (c) Some of the important vacan cies in the Organisations under the Ministry are Chairman, CBSE, Direc tor, NIEPA, Member Secretary ICHR, ICSSR and Vice-Chairman UGC.
- (d) Vice-Chancellor has been ap pointed in the Banaras Hindu University and he has joined on 8.2.1994
- (e) The system of differential fee; has been prescribed by the Supremi Court, after taking into consideration all the available facts.

## Purchase of Rabi Crop by FCI

\*677. SHRI YERRA NARAYANA. SWAMY: Will the Minister of FOOD be pleased to state:

- (a) whether it is a fact that Food Corporation of India is purchasing rabi paddy crop directly from farmers in Andhra Pradesh;
- (b) if so how much quantity i£ likely to be purchased; and
- (c) whether the farmers are put to a loss by restructuring of moisture, broken and undeveloped grains from 6 per cent to 3 per cent?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI):. (a) Yes, Sir.

- (b) A quantity of 10,799 tonnes of paddy out of the rabi crop has been procured by Food Corporation of India upto 9.5.1994 in Andhra Pradesh.
- (c) Paddy is procured in all Sta tes as per the prescribed uniform ' • "' specifications.